



उत्तर प्रदेश UTTAR PRADESH

58AE 375301

ICKET Rs. 10-01
 Renu Kumari
 Notary-Sonebhadra

Before

The National Green Tribunal
 Principal Bench,
 New Delhi

Original Application No. 611 OF 2022



[Handwritten signature]
 K.K. Gupta

[Handwritten signature]
 28.03.2023

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1000 इन्दु जीत सिंह 810 हरिद्वार-68 लिखित निवासी N.C.L. ककरौ कालोनी
नन्दुही लो गण्ड

जयनारायण
स्यम्प वेण्डर
दुधौ, सोनभद्रा
28/03/23

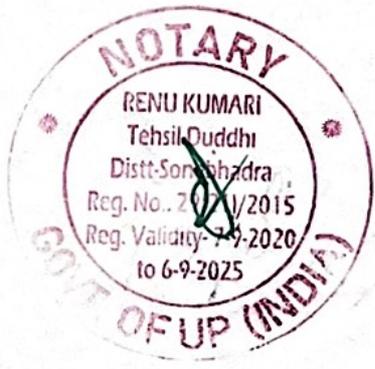
इन्दु जीत सिंह
28.03.2023

28-03-23

..... जिला समय
नन्दुही लो गण्ड लिखित निवासी N.C.L.
ककरौ कालोनी नं. 321 कां. गण्ड
(U.P.)

शपथपूर्वक शपथ लिया कि उसकी जानकारी और
वश्वास में इस शपथ पत्र की सारी बातें सत्य हैं
नन्दुही लो गण्ड श्री
ने की है।

कलाश कुं. गण्ड
रेनु कुमारी
नोतरी अधिकारी



69
BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH

NEW DELHI

ORIGINAL APPLICATION No. 611 OF 2022

IN THE MATTER OF:

PANNA LAL

.....APPLICANT

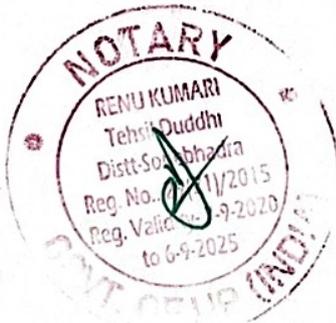
VERSUS

STATE OF UTTAR PRADESH & ORS.

...RESPONDENTS

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Through

Northern Coalfields Ltd.
Kakri Project

ASHUTOSH THAKUR, Adv
#321, C.K.Daphtary Block,
New Lawyers Chamber,
Supreme Court of India,
New Delhi-110001
Email-ashu2638@gmail.com
Mob-9717284820
8700083787

Filed on: /03/2023

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BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
NEW DELHI

1

ORIGINAL APPLICATION No. 611 OF 2022

IN THE MATTER OF:

PANNA LAL

.....APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS.

...RESPONDENTS

**RESPONSE ON BEHALF OF RESPONDENT NO.4/ NORTHERN
COALFIELDS LTD, KAKRI PROJECT, DISTRICT-SONEBHADRA**

I, Indrajeet Singh, aged about 57 years, S/o Harish Chandra Singh, R/o NCL Kakri Colony, Sonebhadra, Uttar Pradesh, Presently at do hereby solemnly affirm and declare as under: -

1. That I am working as the General Manager, Northern Coalfields Limited, Kakri Project, as such in my official capacity, I am well conversant with the facts and circumstances of the Present Case and also Competent to file the present response in terms of order dated 23.02.2023 (uploaded on 01.03.2023).
2. That this Hon'ble Tribunal vide its order dated 23.02.2023 directed the respondent no.4 to file additional response containing feasibility report regarding execution of a regular and potable Drinking Water Supply Scheme with its estimated cost, time likely to be taken for its implementation, comparative assessment of cost of execution of such Water Supply Scheme with the cost of running of ROs already installed and proposal with site plan, budget estimates and specific timelines regarding repair/renovation of Community Centre and providing other civic amenities as mandatorily required to the residents of village rehabilitated by the NCL Kakri Project.
3. That 11 Nos. R.O. Plants has been installed by Northern Coalfields Ltd. under Corporate Social Responsibility (CSR) of the company at different locations of Rehta & Bansi villages. Location details of the R.O.plants are as under-

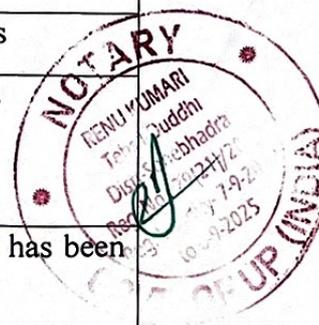
- | | |
|--------------------------|----------------|
| 1. Prathmik Vidyalaya , | Village- Rehta |
| 2. Old Panchayat Bhawan, | ... ,, ... |
| 3. Rehta Park, | ... ,, ... |
| 4. Yadav Tola, | Village- Rehta |
| 5. Bhanu Tola, | ... ,, ... |
| 6. Bahrapar, | ... ,, ... |



7. New Panchayat Bhawan, 71 ... ,, ...
8. Samudayik Bhawan ... ,, ...
9. Hanuman Mandir, Village- Bansi
10. Malari Tola, ... ,, ...
11. SRT ... ,, ...

4. That all the RO Plants (11 nos) are functional as on date with proper maintenance of records including working hours. The proposal for renovation of Community Centre of Rehta Rehabilitated Village under Kakri Project has been tendered for estimate amounting to Rs. 13.51 lakhs (including GST) and is expected to be awarded by 10.04.2023. The tentative period for completion is 03 months after award of the work. A copy of the Notice Inviting Tender dated 10.03.2023 is annexed as ANNEXURE R-4/1.
5. That considering the frequent problems of shortage of power supply to the ROs plants, proposal for permanent arrangement of regular and potable drinking water supply through pipeline and miscellaneous civil work has been processed amounting to Rs. 82.70 lakhs (including GST). Tentative period of completion of work of laying of pipeline and start of water supply in it is expected to be within 06 months after the award of work. A copy of the Estimate alongwith site plan is annexed as ANNEXURE R-4/2.
In the meantime, the alternate arrangement of supply of potable drinking water through stainless steel tankers is in place to redress the water supply in the event of disruption of water supply at any RO site.
6. The comparative assessment of cost of execution of water supply scheme with cost of running RO's already installed is as under:-

Name of work	Operation and maintenance of RO plants installed in Rehta and Bansi village	Alternate arrangement of water supply through pipeline to different RO Plant	Renovation of community building of Rehta village
Estimated Cost	62.07 lakhs	82.70 lakhs	13.51 lakhs
Time of completion after award of work	2 years	6 months	3 months
Remarks	The cost comes to Rs. 31.04 lakh/year for the subject work	The detailed cost with site plan has been attached	Tendering has been done



A copy of the Estimate for operation and maintenance of RO plant in Rehta and Bansi Village under CSR is annexed as ANNEXURE R-4/3.

7. That the analysis of chromium level in water samples collected from Rehta and Bansi Villages was carried out by CMPDIL, RI -VI, Jayant, Singraulli, M.P through its headquarter CMPDIL Ranchi which is a NABL accredited institution. A copy of the Test Reports dated 20.03.2023 alongwith certificate of accreditation is annexed as ANNEXURE R-4/4 (colly).
8. That the Civic amenities provided by the NCL kakri project to the residents of rehabilitated village are as under:-
- Primary School - 01 Nos.
 - Dispensary - 01 Nos.
 - Community Centre - 01 Nos.
 - Shopping Centre - 04 shops.
 - CC Road - 7.5 Kms
 - Hand Pump - 12 Nos.
 - Wells - 08 Nos.
 - Children Park - 01 Nos.
 - Electrification - 6.7 Kms
9. That the Northern Coalfields Ltd is taking appropriate remedial action, in accordance with Statutory provisions for prevention, control and abatement of environmental pollution/degradation and for protection and improvement of environment.
10. That I say that the Annexure R-1 to R- 4 annexed along with the present Affidavit are true copy of its respective original.
11. I say that averments of facts stated herein above are true to my knowledge, no part of it is false and has been derived from the official records and nothing material has been concealed therein.

K.K. Gupta

शुभिन दे
28.03.2023
DEPONENT

VERIFICATION

I, above named deponent mentioned above do hereby most solemnly affirm and verify that what is stated in the above affidavit is true to my knowledge and I believe the same to be true as per the official records of Northern Coalfield Ltd.

Verified at Kakri on this 28 day of March, 2023.



K.K. Gupta

शुभिन दे
28.03.2023
DEPONENT



NORTHERN COALFIELDS LIMITED
(A Miniratna Company & Subsidiary of Coal India Limited)

OFFICE OF THE AREA GENERAL MANAGER

4

KAKRI AREA

P.O. KAKRI, DISTT. SONEBHADRA (U.P.) 231224
E-mail: soc.kakri.2017@gmail.com
WEB SITE: www.coalindiatenders.nic.in

NIT संख्या.: NCL/KKR/CIVIL/22-23/ETN-30

दिनांक: 10.03.2023

निविदा सूचना
Notice Inviting Tender

1. Tenders are invited on-line under single cover system on the website <https://coalindiatenders.nic.in> from the eligible bidders having Digital Signature Certificate (DSC) issued from any agency authorized by Controller of Certifying Authority (CCA), Govt. of India and which can be traced up to the chain of trust to the Root Certificate of CCA, for the following work:

Description of work	Location	Updated Estimated Cost of Work (Including GST) (In Rs.)	Earnest Money (In Rs.)	Period of Completion (In Days)
Renovation of community building at Rehta village under Kakri Project.	Kakri	1351048.00	16900.00	90(Ninety) days

NOTE: (i). For Site visit of location of work, the prospective bidder(s) may contact: Sri Dilip L Meshram, Sr. Officer (Civil)/ Kakri Contact No.(M) 9921546410

Tender inviting authority	Contact Person(s)/Tender Dealing Officer(s)
Sri S K Pandey, Chief Manager (Civil)/ Kakri Contact No. 9425827792	Sri Dilip L Meshram, Sr. Officer (Civil)/ Kakri Contact No.(M) 9921546410
e- Procurement Help desk- 0120-4001 002, 0120-4200 462, 0120-4001 005, 0120-6277 787	

2. Time Schedule of Tender:

Sl. No	Particulars	Date	Time
a.	Tender e-Publication date	11.03.2023	06:30 PM
b.	Document download start date	11.03.2023	06:30 PM
c.	Document download end date	24.03.2023	11:00 AM
d.	Bid Submission start date	13.03.2023	09:30 AM
e.	Bid submission end date	24.03.2023	11:00 AM
f.	Start date for seeking Clarification on-line	13.03.2023	09:30 AM
g.	Last date for seeking Clarification on-line	17.03.2023	11:00 AM
h.	Bid opening date (Part-I & Part-II) (Original)	25.03.2023	11:00 AM

Note: The auto extension of submission of bid shall be applicable as per details mentioned in clause No.14 of NIT.

**CHECK LIST TO CLEAR ESTIMATE
ESTIMATE CLEARANCE FOR REVENUE ITEMS**

(1) The proposed work covered in the approved activity list of the year concerned / administrative approval.

(a) If not, justification to be recorded to initiate

(2) Estimate value vis-a-vis fund provision as per approval activity list exist or not to be certified by the HOD at the time of initiation.

(3) Total estimated value - (i) based on DSR 7008759.17
 Add GST 18% $(+)$ 1261576.65
 (ii) analyzed rate 8270335.82

(a) If the rate based on analysis (ii) duly accepted by Staff Officer (C) of the unit/GM(C) Hqtrs. to be enclosed.

(4) Drawing & Designs related to proposed work *enclosed*

(5) Certificates to be given.

(a) The estimate prepared after due site inspection *Given on the body of estimate*
 (b) The site if free from all encumbrances

(6) If the estimate related to

(a) Hqtrs. duly checked by Accounts person attached with the Civil deptt.
 (b) Units/Project(i) Specific comments of the AFM *Routed through AFM.*
 (c) Proposals related to 6a & 6b duly vetted b GM(C)/Hqtrs.

(7) In the case of AMC/Regular Maintenance works-

(a) Last year's estimated value vis-a-vis awarded value of work done
 (b) If the current year's estimate varies form the last year's reason to be recorded/justification whether scope increases with details are due to change of rate. *N.A.*

(8) Compliance of the circular/office order time to time by the competent authority. *complied.*

N.B. : The estimate should be checked at unit level in all respect- checking of arithmetical calculation is not sufficient.

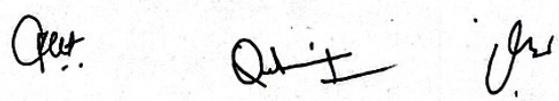
MG
7/3/23
 S.O.(C)/KKR

7/3/23
So. officer
 Dy. Manager(C)/KKR

07.03.2023
 S.O.E.(C)/KKR

ESTIMATE

Name of work : " Providing drinking water supply pipe line and miscellaneous civil works to various RO' at Retha village and Banssi village under Kakri project.						
SL No	Description Items	Unit	Quantity	UPDATED		Remarks/ DSR-2018
				Rate	Amount	
1	Providing and fixing G.I. pipes complete with G.I. fittings including trenching and refilling etc. External work*80 mm dia nominal bore	metre	8300.00	727.65	6039495.00	18.12.8
2	Providing and fixing G.I. pipes complete with G.I. fittings including trenching and refilling etc. External work*50 mm dia nominal bore	metre	232.00	471.65	109422.80	18.12.6
3	Providing and fixing G.I. pipes complete with G.I. fittings including trenching and refilling etc. External work*25 mm dia nominal bore	metre	66.00	299.70	19780.20	18.12.3
4	Providing and fixing gun metal gate valve with C.I. wheel of approved quality (screwed end) :25 mm nominal bore	each	22.00	450.15	9903.30	18.17.1
5	Providing and fixing gun metal gate valve with C.I. wheel of approved quality (screwed end) :80 mm nominal bore	each	10.00	2005.85	20058.50	18.17.6
6	Providing and fixing C.I. double acting air valve of approved quality with bolts, nuts, rubber insertions etc. complete (The tail pieces, tapers etc if required will be paid separately) :80 mm dia	each	2.00	5533.15	11066.30	18.59.2
7	Brick work with non-modular FALG bricks conforming to IS: 12894, class designation 7.5 average compressive strength etc. complete in all respect in foundation and plinth: In cement mortar 1:6 (1 cement : 6 coarse sand)	cum	21.00	3585.57	75296.97	Analyzed rate circulated from HQ vide order no.
8	Cement plaster 1:3 (1 cement: 3 coarse sand) finished with a floating coat of neat cement.12 mm cement plaster	sqm	93.00	289.10	26886.30	13.9.1
9	Providing and laying in position cement concrete of specified grade excluding the cost of centering and shuttering - All work up to plinth level :1:3:6(1 Cement:3coarse sand(zone-III):3gradedstoneaggregate20mmnominal size)	cum	13.00	5436.40	70673.20	4.1.5
10	Providing, hoisting and fixing upto floor five level precast reinforced cement concrete in small lintels not exceeding 1.5m clear span upto floor five level, including the cost of required centering, shuttering but, excluding the cost of reinforcement, with 1:1.5:3(1 cement:1.5coarse sand(zone-III):3gradedstoneaggregate20mmnominal size).	cum	2.00	10438.70	20877.40	5.13
11	Steel reinforcement for R.C.C. work ready to use "cut and bend" rebar of approved make from factory/workshop to construction site including placing in position and binding all complete upto plinth level. Thermo-Mechanically Treated bars of grade Fe-500D or more.	kg	1360.00	76.55	104108.00	5.22B.1
12	Making connection of G.I. distribution branch with G.I. main of following sizes by providing and fixing tee, including cutting and threading the pipe etc. complete :50 to 80 mm nominal bore	each	10.00	1166.60	11666.00	18.13.2
13	Demolishing cement concrete manually/ by mechanical means including disposal of material within 50 metres lead as per direction of Engineer - In - charge. Nominal concrete 1:3:6 or richer mix (i/c equivalent design	cum	22.00	1295.05	28491.10	15.2.1



ESTIMATE

7

Name of work : " Providing drinking water supply pipe line and miscellaneous civil works to various RO' at Retha village and Bansi village under Kakri project.

SL No	Description Items	Unit	Quantity	UPDATED		Remarks/ DSR-2018
				Rate	Amount	
14	Providing and laying in position cement concrete of specified grade excluding the cost of centering and shuttering - All work up to plinth level :1:1½:3(1Cement:1½coarsesand(zone-III):3gradedstoneaggregate20mmnominal size)	cum	41.00	6426.40	263482.40	4.1.2
15	Providing and laying non-pressure NP2 class (light duty) R.C.C. pipes with collars jointed with stiff mixture of cement mortar in the proportion of 1:2 (1 cement : 2 fine sand) Including testing of joints etc. complete :300 mm dia. R.C.C. pipe	metre	75.00	730.10	54757.50	19.6.4
16	Earthwork in excavation by mechanical means (Hydraulic excavator)/manual means over areas (exceeding 30cm in dept h, 1.5m in width as well as 10sqm on plan) including getting out and disposal of excavated earth lead upto 50m and lift upto 1.5 m, as directed by Engineer-in-charge.	cum	89.00	148.90	13252.10	2.6.1
17	Providing and laying in position specified grade of reinforced cement concrete, excluding the cost of centering, shuttering, finishing and reinforcement - All work up to plinth level :1:1.5:3(1cement:1.5coarsesand(zone-III):3gradedstoneaggregate20mmnominal size).	cum	15.00	6817.00	102255.00	5.1.2
18	Centering and shuttering including strutting, propping etc. and removal of form for: Foundations, footings, bases of columns, etc. for mass concrete	sqm	9.00	215.80	1942.20	5.9.1
19	Centering and shuttering including strutting, propping etc. and removal of form for: Foundations, footings, bases of columns, etc. for mass concrete: Walls (any thickness) including attached pilasters, buttresses, plinth and string courses etc.	sqm	54.00	469.35	25344.90	5.9.2
Total =					7008759.17	
Add 18% GST =					1261576.65	
Total including GST =					8270335.82	

Certificate:-

- (1) Certified that the estimate has been prepared after proper survey of site.
- (2) The site is free from all hindrances.

[Signature]
07.03.23
SOE (CIVIL)/KKR

[Signature]
23
SR.OFFICER (CIVIL)/KKR

[Signature]
7/3/23
T/2c

[Signature]
23
SO (CIVIL)/KKR

DETAILED ESTIMATE							
Name of work : " Providing drinking water supply pipe line and miscellaneous civil works to various RO' at Retha village and Bansi village under Kakri project.							
Item No	Description	No.	L	B	D	Qty	Unit
1	P/L GI pipe line ..External—80mm dia.... For Retha village(A)						
	From IWSS main line to Square near Madyamic school -RO-1	1	800.00			800.00	m
1	From suare to RO near madhyamic school	1	50.00			50.00	m
2	To RO near Retha Park=	1	150.00			150.00	m
3	To RO -Yadav Tola=	1	100.00			100.00	m
4	To RO -Bhanu Tola=	1	450.00			450.00	m
5	From square -To RO-near community Buildi	1	200.00			200.00	m
6	To RO-near New Panchyayat Bhawan	1	500.00			500.00	m
7	To RO-near Old Panchyayat Bhawan	1	150.00			150.00	m
8	From square -To RO-Bahra Par.	1	700.00			700.00	m
	Line from GWT kakri colony to Malari tola Junction	1	2100.00			2100.00	m
	Total=					5200.00	m
	Add 10% extra =	5200.00	0.10			520.00	m
					Total=	5720.00	A
	For Bansi village(B)						
9	From IWSS main line To RO-near Hanuman temple	1	30.00			30.00	m
10	From IWSS main line To RO-Malari Tola	1	250.00			250.00	m
11	From IWSS main line To RO-S.R.T.	1	1800.00			1800.00	m
	Add Qty.for unforeseen work	1	500.00			500.00	
					Total=	2580.00	B
					Total	8300.00	
					A+B)=		m
					Say=	8300.00	m
2	P/L GI pipe line ..External—50mm dia.... From line to Building	11	12.00			132.00	m
	Add qty for unforeseen work..LS=					100.00	m
					Total=	232.00	m
					say=	232.00	m
3	P/L GI pipe line ..External—25mm dia....	11	6.00			66.00	m
4	Full vay wheel valve—25mm.....	22	1.00			22.00	nos
5	Full sluice valve...80mm.....	10	1.00			10.00	nos
6	P/f air relief valve...80mm.....	2	1.00			2.00	nos
7	B/w..for making chamber for valve...	12	1.36	0.23	1.00	3.75	cum
		12	0.90	0.23	1.00	2.48	cum
	Add Ls Qty for repairing of platform near by RO's					15.00	cum
					Total=	21.23	cum
					Say=	21.00	cum
8	Plaster with puning.....12mm..	12	4.00	0.90	1.00	43.20	sqm
	Add L.S.Qty for repairing of platform near by Ro's					50.00	sqm
					Total=	93.20	
					Say=	93.00	sqm
9	PCC..1:3:6.....	6	1.56	1.56	0.15	2.19	cum

Q1
23
23

Q1
07.03.23

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DETAILED ESTIMATE

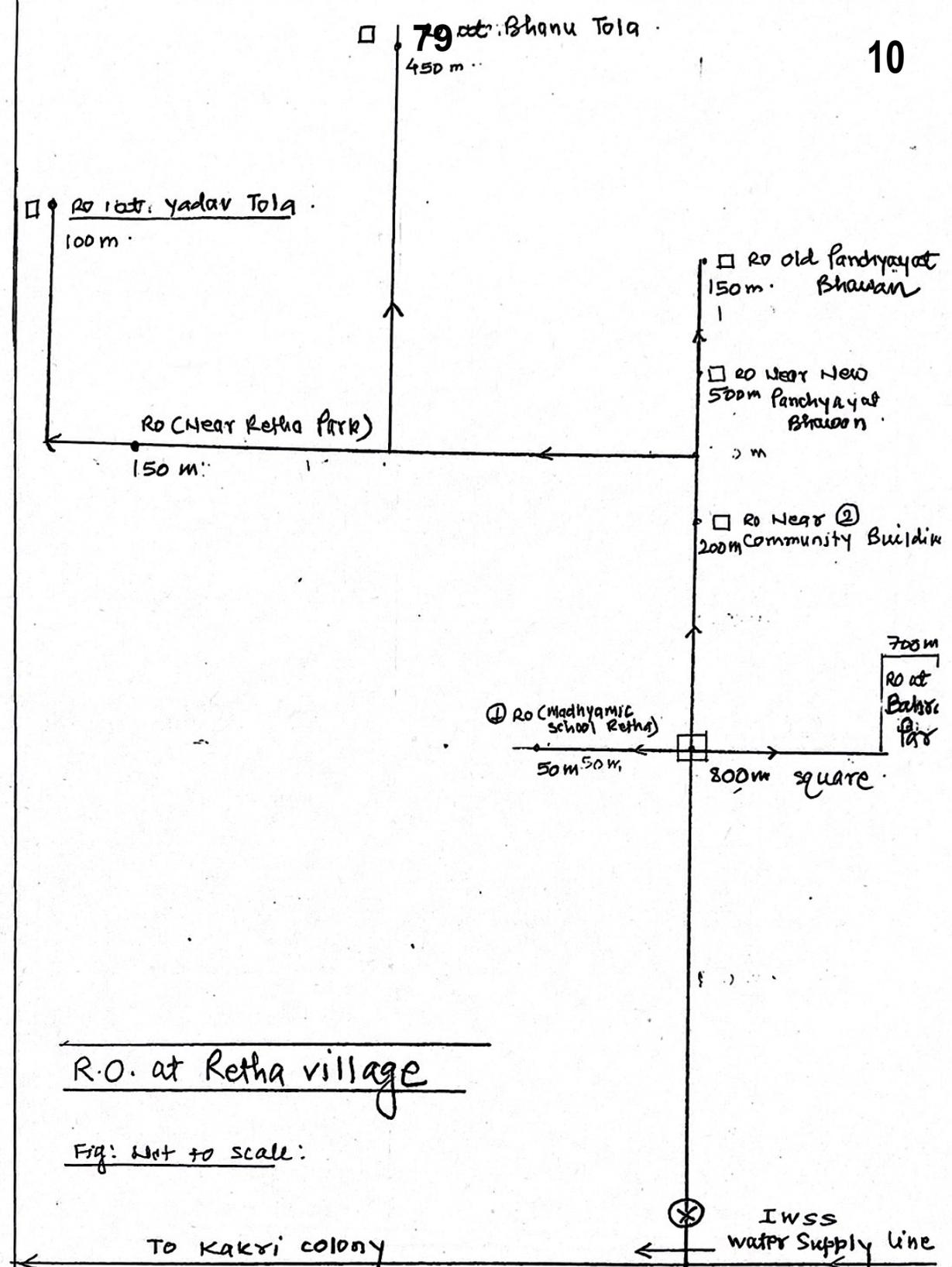
Name of work : " Providing drinking water supply pipe line and miscellaneous civil works to various RO' at Retha village and Banshi village under Kakri project.

Item No	Description	No.	L	B	D	Qty	Unit
	Add L.S.Qty for repairing of platform near by Ro's	11				11.00	cum
						Total= 13.19	cum
						say= 13.00	cum
10	Rcc precast....over chamber.....	6	1.13	1.13	0.10	0.77	cum
	Add L.S.Qty for precast for covering drains near by Ro's					1.00	cum
						Total= 1.77	cum
						Say= 2.00	cum
11	Reinforcement...HRDB.....	2.00	80.00			160.00	kg
	Qty of item no-17	15.00	80.00			1200.00	kg
						Total= 1360.00	kg
12	Making conection.....	10.00				10.00	nos
13	Dismantalling of concrete.....	4	3.00	1.00	0.35	4.20	cum
		1	30.00	1.00	0.60	18.00	cum
						Total= 22.20	cum
						say= 22.00	cum
14	P/L Cc... 1:1.5:3.....same to l/no-.....13=					22.00	cum
	Add L.S.Qty for concreting near by area of Ro's	11	2.00	3.00	0.15	9.90	cum
		11	1.00	1.80	0.15	2.97	cum
		11	2.00	2.00	0.15	6.60	cum
						Total= 41.47	cum
						say= 41.00	cum
15	P/L Rcc pipes...300mm.....	30	2.50			75.00	m
16	Earth work in excavation ...over area...						
	Qty for cleaning the area near by Ro,s	22	4.00	3.00	0.15	39.60	cum
		22	5	3	0.15	49.50	cum
						Total= 89.10	cum
						say= 89.00	cum
17	P/L Rcc... 1:1.5:.....LS					15.00	cum
18	Centering....raft/footing.....	30	2	0.15		9	sqm
19	Centering....wall.....	30	2	0.9		54	sqm

[Signature]
SOE(Civil)/KKR
07.10.23

[Signature]
Sr. Officer (civil)/KKR
23

[Signature]
Dy. Manager (Civil)/KKR
7/10/23



R.O. at Retha village

Fig: Not to scale:

TO KAKSI COLONY ←

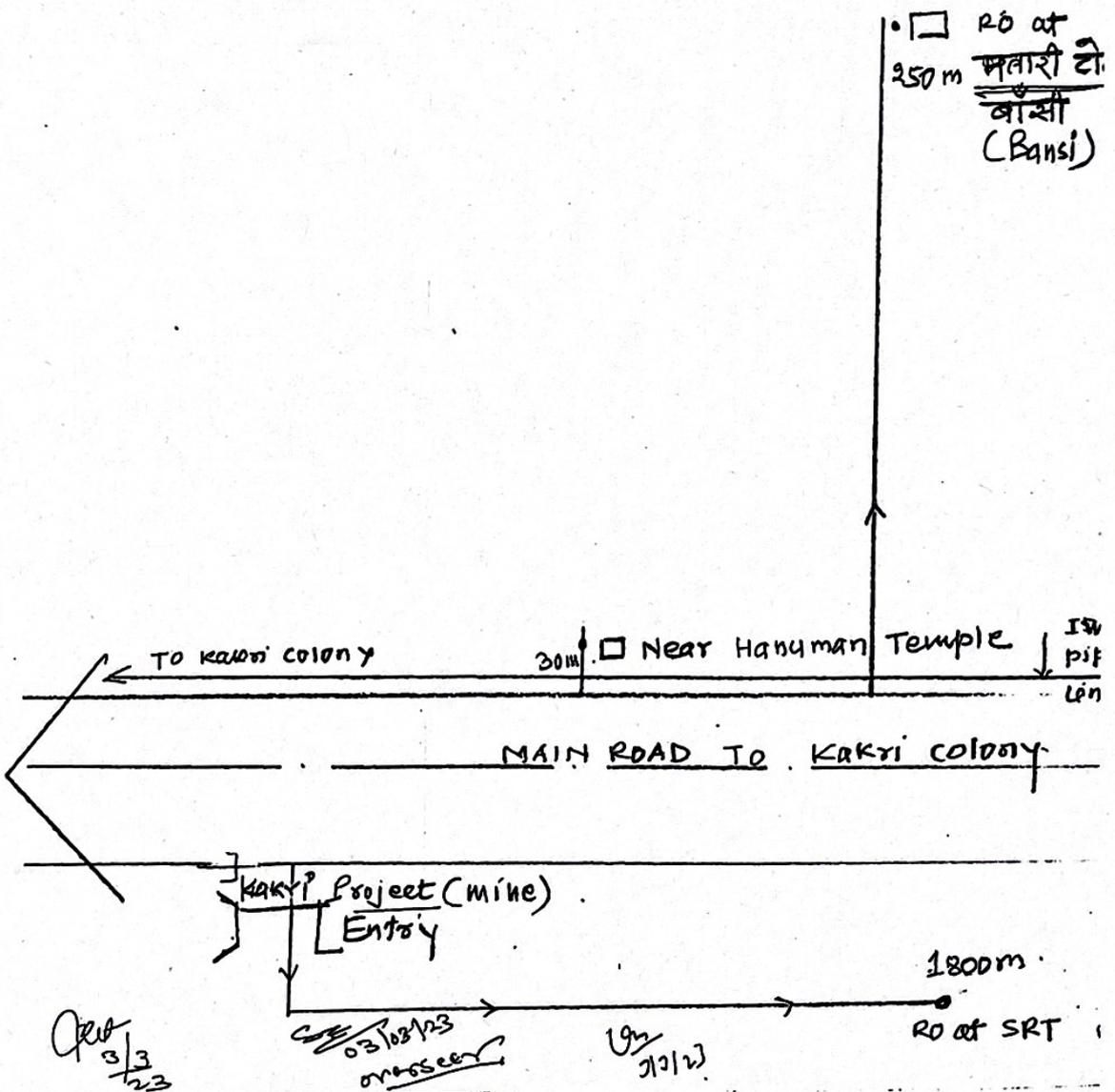
← IWSS WATER SUPPLY LINE

← MAIN APPROACH ROAD

3/3
 23
 Ss - OFF (R.Y. (P))
 K.K.R.

3/3/23
 O.V.S. RAY (P)
 K.K.R.

3/3/23
 S.Y. M.G. RAY (P)
 K.K.R.



ANNEXURE R-3

Note No. #1

Sub: Estimate for the work : " Operation and maintenance of RO plant in Rehta and Bansi village under CSR scheme for 730 days by Kakri Project ."

Estimated Cost : Rs. 62,06,894.31 (With GST)

Completion Period : 730 days

Enclosed please find herewith attached estimate for the above-mentioned work amounting to Rs. 62,06,894.31 including GST of Rs 946814.39 based on revised DSR, vetted rate and circular rate . This work is related to operation and maintenance of RO plant in Rehta and bansi established by Kakri Project. Detailed calculation has been attached. Hence approval may kindly be given to execute the above said work.

Estimate already recommended by S.O.(Civil), concurred by A.F.M.

Enclosed : As above.

Submitted for kind perusal and approval.



RO estimate.pdf

01/05/2021 2:30 PM

ROBIND KUMAR
(ASSISTANT MANAGER(CIVIL))

Note No. #2

Approved

02/05/2021 1:56 PM

VISHNU KUMAR AGARWAL
(GENERAL MANAGER(KAKRI))

Note No. #3

B.C. may be provided as below :-
For F.Y. 2020-21= Rs. 23,00,000.00 /-
For F.Y. 2021-22= Rs. 31,00,000.00 /-
For F.Y. 2022-23= Rs. 8,06,894.31 /-

03/05/2021 10:36 AM

ROBIND KUMAR
(ASSISTANT MANAGER(CIVIL))

Note No. #4

03/05/2021 10:48 AM

GAUTAM JI
(DEPUTY MANAGER(FINANCE))

Note No. #5

Please check the Budget requirement

05/05/2021 5:24 PM

AKHILESH KUMAR AGRAHARI
(ASSISTANT MANAGER(FINANCE))

Note No. #6

B.C. may be provided as below :-
For F.Y. 2021-22= Rs. 23,00,000.00 /-
For F.Y. 2022-23= Rs. 31,00,000.00 /-
For F.Y. 2023-24= Rs. 8,06,894.31 /- .

05/05/2021 6:02 PM

ROBIND KUMAR
(ASSISTANT MANAGER(CIVIL))

Note No. #7

Budget For Rs.2300000 Financial Year:2021-2022 Certified Towards EST/BC/21-22/003019/0835/001824/05-MAY-21:CSR Expenses(2021-2022) For the job of Operation and maintenance of RO plant in Rehta and Banshi village under CSR scheme for 730 days by Kakri Project
Budget For Rs.3100000 Financial Year:2022-2023 Certified Towards EST/BC/21-22/003019/0835/001824/05-MAY-21:CSR Expenses(2021-2022) For the job of Operation and maintenance of RO plant in Rehta and Banshi village under CSR scheme for 730 days by Kakri Project
Budget For Rs.806894.31 Financial Year:2023-2024 Certified Towards EST/BC/21-22/003019/0835/001824/05-MAY-21:CSR Expenses(2021-2022) For the job of Operation and maintenance of RO plant in Rehta and Banshi village under CSR scheme for 730 days by Kakri Project

05/05/2021 6:28 PM

AKHILESH KUMAR AGRAHARI
(ASSISTANT MANAGER(FINANCE))

for n.a. plan.

[Signature]
10/5/21

[Signature]
Sri Akhitek



National Accreditation Board for
Testing and Calibration Laboratories

14

CERTIFICATE OF ACCREDITATION

**ENVIRONMENT LABORATORY, CENTRAL MINE
PLANNING AND DESIGN INSTITUTE LIMITED**

has been assessed and accredited in accordance with the standard

ISO/IEC 17025:2017

**"General Requirements for the Competence of Testing &
Calibration Laboratories"**

for its facilities at

GONDWANA PLACE, KANKE ROAD, RANCHI, JHARKHAND, INDIA

in the field of

TESTING

Certificate Number: TC-7470

Issue Date: 16/12/2022

Valid Until:

15/12/2024

This certificate remains valid for the Scope of Accreditation as specified in the annexure subject to continued satisfactory compliance to the above standard & the relevant requirements of NABL.

(To see the scope of accreditation of this laboratory, you may also visit NABL website www.nabl-india.org)

Name of Legal Identity : CENTRAL MINE PLANNING & DESIGN INSTITUTE LTD.

Signed for and on behalf of NABL



N. Venkateswaran
Chief Executive Officer

TEST REPORT

03/23 Test Report No. NCL/2	Job No.	Year	2022-23
Type of Sample:	Drinking Water	Quarter Ending	March '23
Customer	NCL	Date of Receipt:	17/03/23
Mode of Receipt of Sample:	Jointly picked up sample by laboratory	Date of Analysis:	20/03/2023
Sampling Protocol:	IS:10500 Drinking Water Standards, LQR 33		
Remarks & Observation:	Samples received in 1 ltr plastic Jerri cane, Colour as observed is transparent		

TEST RESULT

The sample has been tested with the following results: -

Area :	Kakri Basi Village	Project:	Kakri Open Cast Project
Stations:	1. WELL 1 (Changi Devi), KRW3	Date of Sampling:	16/03/2023
	2. WELL 2 (Ram Singh), KRW4		16/03/2023

Sl.No	Parameter	Sampling Stations		Detection Limit	IS:10500 Standards	Standard / Test Method
		1	2			
1	Total Chromium (as Cr), mg/l, Max	<0.002	<0.002	0.002	0.05	APHA, 23rd Edition, 3120 B, ICP Method: 2017

Soumitra Pathak
(Signature)
 Analysed By

(Signature)
 Authorized Signatory

**Authorised Signatory
 Environment Laboratory
 C.M.P.D.I., Ranchi**

Note: 1) This Report refers to the values obtained at the time of testing and results related to the items tested
 2) This Report cannot be reproduced in part or full without written permission of the management.
 3) Liability for return of samples ceases as samples cannot be retained for retests.
 4) This is computer generated report and requires no signature.